

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 11.4.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/344/IB/2018
NAME OF THE PETITIONER(S) : AJANTHA FLAT OWNERS ASSOCIATION
NAME OF THE RESPONDENTS : GREEN PEACE CONSTRUCTION PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
	HEMA SRINIVASAN	Counsel For Petitioner	Hema
	M. RAJA MANICKAM	Counsel For Respondent	M. Raja Manickam

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor prayed for time. At request, time is enlarged with the direction to file the counter before next date of hearing by providing a copy to the other side. Matter is posted for arguments. Put up on 26.04.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)